

HIGH COURT OF SIKKIM
GANGTOK

No. 302./HCS

Dated: 31.8.2019

OFFICE ORDER

In continuation to Office Order No. 516/HCS dated 15.03.2018, Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate (North) at Mangan is hereby given additional charge of the Court and Office of Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim.

In addition to the above, he shall hold Court in Gangtok for 3 weeks in a month for matters transferred from the Court of Civil Judge-cum-Judicial Magistrate (East) at Gangtok and shall remain stationed at Gangtok.

While discharging duties in the East, he shall avail the services of the staff of the Civil Judge-cum-Judicial Magistrate, North Sikkim.

Further, cases pertaining to North district at Mangan and Chungthang Sub-Division, he shall be stationed for a total of 1 (one) week in the North District. He shall arrange the roster in terms of the pendency of cases in the 2 (two) Courts.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. : V(58)/Confdl./HCS/ 7332 - 62

Date: 31.8.2019

Copy to:

1. Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division(I/C), North Sikkim.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Chief Secretary, Government of Sikkim, Gangtok.
7. The District & Sessions Judge (West) at Gyalshing.
8. The District & Sessions Judge (East) at Gangtok.
9. The District & Sessions Judge (North) at Mangan & District & Sessions Judge (Spl. Div-I) I/C at Gangtok.
10. The District & Sessions Judge (South) at Namchi.
11. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
12. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
13. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok & District & Sessions Judge (Spl. Div.-II) I/C at Gangtok.
14. The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
15. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum- Civil Judge (North) I/C at Mangan.

16. The Officer on Special Duty, High Court of Sikkim, Gangtok.
17. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & Chief Judicial Magistrate-cum-Civil Judge (West) I/C at Gyalshing.
18. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim (I/C).
19. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (I/C), South Sikkim.
20. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West Sikkim & Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim(I/C).
21. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
22. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
23. The General Secretary, Bar Association of Sikkim, Gangtok.
24. The General Secretary, Namchi Bar Association, South Sikkim.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (West) at Gyalshing.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The Additional Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
30. All Section In-charge, High Court of Sikkim, Gangtok.
31. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
32. Notice Board,
33. Guard file &
34. File.


31-08-19
REGISTRAR